NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 61(ND)/2015 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07,2016

NAME OF THE COMPANY:

Sh. Kuldeep Kaul & Anr

Vs.

M/s. HBE Aviosec Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE UKCHAUDHARY, SR. ADV. Petitionero MPS CHAWLA , ADV SULOY DATTA , ADV HIMANSHU VIL, ADV Siddnarth Yadar, Adr. ? Respondents. Tanushree Ghesh, Adv. Rigosha Takkar(kdv) Respondent No. 4 (PNB)

Order

Ld. Counsel for the parties have produced before us a report showing the progress made in preparation of the Audit and Valuation Report by S.C. Vasudeva & Co., the Chartered Accountants appointed by the erstwhile CLB.

2. It seems to us that all the details have been gone through by the Chartered Accountants and finalization of the Report may take another one week. Accordingly, S.C. Vasudeva & Co., the Chartered Accountants are requested to submit their final report latest by 16th August, 2016 in respect of the Audit as well as the Valuation. A copy of the report may also be sent to the parties.

To come for further consideration on 24.8.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

27th July, 2016 (P.K. SUD)